

**Quarterly report for the period from February, 2021 to April, 2021 in compliance to Hon'ble NGT order dated: 05.08.2020 in the application No.68/2015 filed by Chaitanya Sravanthi Organization against M/s.Visakhapatnam Port Trust(VPT), Visakhapatnam:**

The Hon'ble NGT vide Order dt: 05.08.2020 in the application No.68/2015 directed Andhra Pradesh State Pollution control Board to continue the monitoring as per previous directions, and to submit quarterly reports to Hon'ble NGT. The quarterly report for the period from February, 2021 to April, 2021 in compliance to order dt:05.08.2020 in O.A No.68/2015 is herewith submitted. The Board Officials inspected the Port Trust Area on 11.05.2021 and the status of compliance for the directions issued by the Board vide order dt: 28.12.2015 & 02.03.2020 with regard to action plan submitted by the M/s.VPT as follows:

**Compliance status on directions issued to M/s. Visakhapatnam Port Trust vide order dt: 28.12.2015**

S.No	Direction	Present status
	<b><u>IMMEDIATE MEASURES:</u></b>	
1	The port shall cover all the stack yards of dusty cargoes (coal and other cargoes etc.) with tarpaulins immediately and no coal stack yard shall exist without covering with tarpaulins.	Not Complied. 80% of the dusty cargo is covered with tarpaulins and the remaining dusty cargo is in loading and unloading condition therefore the facility has not covered fully. This office regularly receiving complaints over telephone/mail from the nearby residents.
2	The port shall restrict the stack height of coal piles upto 6 m as per the CFO condition and the excess stacking shall be removed immediately.	Not Complied. The height of the stack is restricted to 6mts in the stack yard but few coal stack heights are more than 6 mts was observed during inspection.
3	The port shall not store any dusty cargo at west of ESSAR and the existing dusty cargo shall be removed immediately.	M/s.VPT is not storing any dusty cargo at west of ESSAR and at present M/s.VPT is storing the manganese ore at west of ESSAR containing lumps and fines. The Manganese fines are covered with tarpaulins.
4	The port shall not store any dusty cargo without MDSS system at any location in the port premises.	Not Complied. There are MDSS systems at i) WOB area, ii) S-4 area, iii) L-17 area and iv) R2 - R5 area. M/s.VPT is storing the dusty cargo i.e., coal cargo near to city interface at R-2, R-4 & R-5, A, B yards at TM Office. M/s. VPT issued work order of Rs. 8,42,07,190/- on 28.09.2020 for installation of MDSS at dusty cargo areas.  Till now M/s.VPT has provided 25 sprinklers at R2 to R5 area, 11 sprinklers at TINA Godown area, 8 sprinklers at NorthWest Corner at WOB, 18 sprinklers at NH yard area and 14 no. of sprinklers provided at old FCI Godown. As per action plan proposed by the M/s.VPT, installation of MDSS at the remaining areas NH yard, West of OHC along Cost guard road, North of TINA Godown area is under progress. M/s.VPT informed that the installation of MDSS expected to be completed by the end of July-2021.

S.No	Direction	Present status
		<p>M/s.VPT suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo from 30.10.2020. Now, M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo with an estimated cost of Rs.28.61 crores and M/s.VPT issued e-procurement notice inviting tender(e-NIB) on 30.04.2021. The period of completion of the work stated in tender is 12 months. The copy of the e-procurement notice inviting tender(e-NIB) is herewith enclosed as Annexure-I.</p> <p>In this regard, it is to submit that as per the earlier committed action plan M/s.VPT suppose to complete the construction of covered storage shed before, 31.08.2021, whereas, M/s. VPT issued e-tender notification recently on 30.04.2021. Therefore the facility not complied with the Board direction within stipulated time.</p>
5	The port shall not store any dusty cargo at R-11 area.	Complied.
6	The port shall submit an action plan for reorganization of coal stacking yards, which are near to the city interface immediately.	Not Complied. As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shifted the coal stacking yards to the new proposed location.
7	The port shall submit an action plan for reorganization of all the dusty stacking yards and submit the stacking yard plan within 15 days.	Not Complied. As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shifted the coal stacking yards to the new proposed location.

S.No	Direction	Present status
8	The port shall submit an action plan for mechanization of the dusty cargo handling berths within 30 days.	<p>There are 5 berths in the outer harbour which are mechanized.</p> <p>There are 21 berths in the inner harbour as detailed below:</p> <p>East Dock area: EQ-1 to EQ-10 = 10 berths.</p> <p>West Dock area: WQ-1 to WQ-8 = 8 berths.</p> <p>Western Arm OR-1, OR-2 &amp; FB = 3 berths.</p> <p>Out of the above 21 berths the following are mechanized.</p> <p>1) EQ-1 operated by M/s Adani.</p> <p>2) EQ-10 operated by M/s AVR Infra.</p> <p>3) WQ-5 operated by M/s Nalco.</p> <p>VPT informed that EQ-8, EQ-9, WQ-6, WQ-7 &amp; WQ-8 are already operated with semi mechanized system and they dropped the plan to mechanize EQ-2 to EQ-5 as it is not commercially viable. Hence the management decided to handle dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc. So far port has not given any commitment letter in this regard.</p>
<b>SHORT TERM MEASURES:</b>		
1	The port shall complete the installation and commission of the truck tyre washing facility by 31 <sup>st</sup> March 2016.	VPT provided Truck tyre washings at 'B' - Ramp and also provided at Essar Junction. Both the facilities are found working.
2	The port shall complete the installation and commissioning of the truck mounted fog canon system at loading / unloading of dusty cargo by 31 <sup>st</sup> March 2016.	The port is having 2 Nos. of Mobile Fog canons and deploying fog machines at loading / unloading of dusty cargos at berths.
3	The port shall complete the refurbishing all the existing MDSS and shall be operational by 31 <sup>st</sup> March 2016.	The existing MDSS systems are working properly.
4	The port shall install 3 CAAQM stations and connect to APPCB website by 31 <sup>st</sup> March 2016.	M/s.VPT installed three CAAQM stations at GCB vicinity, R&D area and at Old Stadium (GVMC) area and all three stations are in operation. All 3 stations are connected to CPCB / APPCB website.
5	The port shall comply with the targets fixed for the plantation under Green Visakha Program.	As per the Green Visakha target, M/s.VPT has achieved 100% plantation of Green Visakha.
6	The port shall procure Mechanical sweeping machine by 31 <sup>st</sup> March 2016.	The VPT carrying out sweeping through Mechanical Sweeping Machine and proposed to procure 3 more machines.

<b><u>MEDIUM TERM MEASURES:</u></b>		
1	The port shall complete the construction of concrete wall of 7.5 m height and 1.7 KM long i.e. from the sea Horse Junction to Convent Junction at the city interface by 31 <sup>st</sup> July 2016.	The port has constructed 7.50 m height compound wall to a length of 1.00 KM from Convent Jn. to Kobbarithota Jn. and 0.70 KM from Kobbarithota Jn. to Sea Horse Jn. at the city interface.
2	The port shall complete the upgradation of the STP to handle 10MLD with proper quality output to meet to the standards of the board by 31 <sup>st</sup> July 2016.	VPT upgraded STP with Hypo dosing system for disinfection.
3	The port shall provide CC Cameras at the coal yard and connect it to Website of APPCB for dissemination of information to the public.	Installed CC cameras and not connected to APPCB website. VPT stated that the connectivity is not possible to APPCB website in view of the Security and Safety of the areas because of the Defence Movements through Port.
<b><u>LONG TERM MEASURES:</u></b>		
1	Dismantling and reconstruction of West Quay berths i.e. from part of WQ-2 to WQ-5 for handling 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes.	VPT informed that it is not economical to mechanize the lower draft berths like WQ-2 to WQ-5 in view of shifting of dusty cargoes to higher draft vessels. VPT informed that they planned to handle most of the coal and other dusty cargoes at higher draft berths like WQ-7, WQ-8 & EQ-7 which will be mechanized on PPP mode by the end of 2023.
2	EQ-5 and EQ-6 berths for handling 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes. Mechanization of cargo handling at EQ6 berth.	Not Complied. VPT not mechanized EQ-5 and EQ-6 so far and they have not submitted any action plan.
3	Replacement of existing EQ-2 to EQ-5 berths to cater to 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes in inner harbour of Visakhapatnam Port.	VPT informed that they have dropped plan to mechanize EQ-2 to EQ-5 as it is not comercially viable and decided to operate with semi mechanization by deploying the harbor mobile cranes by handling only dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc.,
4	Development of West Quay North (WQ-7 & WQ-8) berth with mechanized handling facilities for handling bulk cargoes.	At present, M/s.VPT handling the cargo in semi mechanized mode at WQ-7 & WQ-8 and proposed to complete the mechanization of these berths by the end of 2023.

**Compliance status on directions issued to M/s. Visakhapatnam Port Trust vide order dt: 02.03.2020:**

S.No.	Directions	Compliance
1.	M/s.VPT shall install MDSS at all dusty cargo areas within 6 months.	Not Complied. There are MDSS systems at i) WOB area, ii) S-4 area, iii) L-17 area and iv) R2 - R5 area. M/s.VPT is storing the dusty cargo i.e., coal cargo near to city interface at R-2, R-4 & R-5, A, B yards at TM Office. M/s. VPT issued work order of Rs. 8,42,07,190/- on

		<p>28.09.2020 for installation of MDSS at dusty cargo areas.</p> <p>Till now M/s.VPT has provided 25 sprinklers at R2 to R5 area, 11 sprinklers at TINA Godown area, 8 sprinklers at NorthWest Corner at WOB, 18 sprinklers at NH yard area and 14 no. of sprinklers provided at old FCI Godown. As per action plan proposed by the M/s.VPT, installation of MDSS at the remaining areas NH yard, West of OHC along Cost guard road, North of TINA Godown area is under progress. M/s.VPT informed that the installation of MDSS expected to be completed by the end of July-2021.</p> <p>M/s.VPT suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo from 30.10.2020. Now, M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo with an estimated cost of Rs.28.61 crores and M/s.VPT issued e-procurement notice inviting tender(e-NIB) on 30.04.2021. The period of completion of the work stated in tender is 12 months. The copy of the e-procurement notice inviting tender(e-NIB) is herewith enclosed as Annexure-I.</p> <p>In this regard, it is to submit that as per the earlier committed action plan M/s.VPT suppose to complete the construction of covered storage shed before, 31.08.2021, whereas, M/s. VPT issued e-tender notification recently on 30.04.2021. Therefore the facility not complied with the Board direction within stipulated time.</p>
2.	M/s.VPT shall remove dusty cargo stored near to habitation R-2, R-4 & R-5, A, B immediately where there is no MDSS System.	Not Complied. As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shifted the coal stacking yards to the new proposed location.
3.	M/s. VPT shall submit the action plan for re-organization of the dusty cargo at different stacking yards	Not Complied. As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards proposed to be

	within 15 days.	shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shifted the coal stacking yards to the new proposed location.
4.	M/s.VPT shall submit the action plan for re-organization of the coal stacking yards which are near to the city interface within 15 days.	Not Complied. As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt. The other dusty cargo area near to city interface is west of ESSAR. Here M/s.VPT stopped storing dusty cargo and storing the manganese ore containing lumps and fines by covering with tarpaulins.
5.	M/s.VPT shall submit the action plan for mechanization of partly mechanized berths(5 nos) and other berths.	There are 5 berths in the outer harbour which are mechanized. There are 21 berths in the inner harbour as detailed below: East Dock area: EQ-1 to EQ-10 = 10 berths. West Dock area: WQ-1 to WQ-8 = 8 berths. Western Arm OR-1, OR-2 & FB = 3 berths. Out of the above 21 berths the following are mechanized. 4) EQ-1 operated by M/s Adani. 5) EQ-10 operated by M/s AVR Infra. 6) WQ-5 operated by M/s Nalco. VPT informed that EQ-8, EQ-9, WQ-6, WQ-7 & WQ-8 are already operated with semi mechanized system and they dropped the plan to mechanize EQ-2 to EQ-5 as it is not commercially viable. Hence the management decided to handle dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc. So far they have not given any commitment letter in this regard.
6.	The port shall handle dust free cargo like fertilizers, food grains and bagged cargo, steel, granite etc. in EQ-2 to EQ-5.	VPT informed that they have dropped plan to mechanize EQ-2 to EQ-5 as it is not commercially viable and decided to operate with semi mechanization by deploying the harbor mobile cranes by handling only dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc.,

7.	M/s.VPT shall obtain amendment for the water consumption, wastewater generation quantity in the CFO	The facility was directed to apply for CFO amendment through online.
8.	M/s.VPT shall obtain amendment for the hazardous waste generation quantities and its disposal option in the CFO.	
9.	M/s.VPT shall provide dedicated tankers to the stock yards which are not provided with the MDSS in such a way that the entire stock yard shall be sprinkled once in two hours.	M/s.VPT has provided 15 water tankers to cover all dusty cargo areas to sprinkle water once in two hours.
10.	M/s.VPT shall install PLC based MDSS at all dusty stacking areas and shall report implementation progress every month to ZO, Visakhapatnam and RO, Visakhapatnam.	M/s.VPT storing dusty cargo at various places. MDSS systems were provided only at following 3 areas- i) WOB area, ii) S-4 area, iii) L-17 area & iv) R2 to R5 area. PLC based MDSS is functioning at WOB area. In other areas PLC based MDSS not provided.
11.	M/s. VPT shall complete the balance plantation target of 1.02 lakhs under Green Visakha Program at all the vacant places available in port area by Dec'2020.	M/s. VPT awarded work order to M/s.Green Profile, Visakhapatnam for plantation of 1,02,000 Nos. of avenue plantation in Visakhapatnam under green Visakha during the year 2020-2021. The plantation for 1,02,000 No.s is completed. As per the Green Visakha target, M/s.VPT has achieved 100% plantation of Green Visakha.
12.	Arial videography (with the help of drone) / Photos of the air pollution control measures / equipment, tarpaulin covered shall be taken and shall submit to the board within 1 week.	Submitted.
13.	The VPT shall utilize the fines collected from stevedores and PPP operators for the purchase of tarpaulins.	M/s.VPT informed that they are imposing fines / penalty on stevedores and operators who are not covering the cargo from time to time. The PPP Operators are also purchased tarpaulins and covering their coal stack.
14.	M/s. VPT shall ensure that no leakages of Urea, Sulphur and rock phosphate while transporting through trucks from Port to the user.	M/s. VPT has directed all the transporters to cover the top with tarpaulins and also closely monitoring by their Security.
15.	Strict procedures shall be followed for maintaining cleanliness at the jetty while handling Ammonium Nitrate to prevent contamination with any reactive substance containing carbonaceous, hydro-carbonaceous material and any other incompatible material.	The facility informed that the cargo is being handled under supervision of PESO.
16.	The district crisis group formed under MSIHC rules shall monitor and review the safety measures regarding of Ammonium Nitrate and	The facility conducted mock drill on 28.04.2021 on the scenario: Oil tanker collided with Ammonia Nitrate bags carrying trailer and caught fire at EQ6

	ensure additional safety precautions to be taken by conducting periodical mock drills under the supervision of the District Crisis Group.	berth. The copy of the mock drill report submitted by the facility during inspection is herewith enclosed as Annexure-II.
17.	The VPT shall take all the necessary measures to control the air pollution and shall ensure that PM2.5 & PM10 daily/monthly and annual average values are within the standard.	M/s. VPT has issued work order on 01.07.2020 to M/s. NEERI, Hyderabad center for "Air pollution and source apportionment study for the assessment of impact of Visakhapatnam Port Operations on ambient air quality in & around port area" at a cost of Rs.63 lakhs, which is targeted to be completed by October, 2021.
18.	The VPT shall comply the directions issued by the Board from time to time.	Not complied. The APPCB, Regional Office Visakhapatnam submitted status report on the non compliances to the task Force, Board Office for taking further necessary action.
19.	The VPT shall submit the performance Bank Guarantee of an amount of Rs.1.0 Crore for completing all the works required to be done.	Submitted bank guarantee for Rs.1.0 Crore which is valid upto 31.07.2022 and also paid environmental compensation of Rs.1.97 crores to APPCB on 14.07.2020.

Further it is to submit that, APPCB is regularly monitoring ambient air quality at 8 stations under NAAMP and 3 more stations for Port monitoring. Out of 11 stations, 3 stations are bounded to M/s. Visakhapatnam Port activities and 2 stations are located within the vicinity of 500 to 750 meters from port activities. The annual average RSPM (PM<sub>10</sub>) values measured at 11 locations are as follows:

S No	Location	Std	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019	2020
1	AKC COLONY(ESI HOSPITAL)	60	59.5	74.5	55.5	48.9	55.7	45.4	60.1	64.9	93.0	79.0	103.3
2	MINDI	60	71.8	92.6	50.1	52.2	54.9	60.2	66.6	65.4	99.0	71.4	74.8
3	SEETHAMMADHAR A	60	75.4	81.3	61.8	62.4	61.4	51.5	66.7	68.3	77.0	63.4	56.1
4	INDUSTRIAL ESTATE	60	70.0	77.2	69.0	59.3	64.1	59.3	66.7	70.0	109	85.9	89.1
5	PEDAGANTYADA	60	65.6	74.4	60.6	49.8	54.3	52.4	65.9	68.6	95.0	73.3	74.1
6	RAMKY	60	43.5	83.6	34.5	31.7	44.8	55.3	74.1	62.4	116	68.9	75.9
<b>Port Activities contribution in addition to the other activities</b>													
1	GNANAPURAM	60	87.2	119.5	95.1	122.2	84.6	68.7	87.4	85.1	91.5	91.3	90.5
2	POLICE BARRACKS	60	95.9	148.8	104.3	115.1	87.1	86.1	87.1	88.6	91.6	86.6	74.9
3	ST' Alyosius School	60	99.0	96.2	83.5	77.5	99.1	84.6	88.3	82.8	81.8	76.7	79.4
4	ST' John's Parish School	60	114.0	103.0	83.9	85.5	108.7	86.9	95.2	94.4	108.6	98.8	108.6
5	MCV Kalyanpadam/ Administrative Building/ Port Area Dispensary	60	89.1	89.0	84.0	78.2	81.7	75.4	97.6	82.3	105.1	88.3	92.4

**Note :-** The APPCB has changed the location from ESI Hospital to AKC Colony in the year-2020 and all values are expressed in  $\mu\text{g}/\text{m}^3$

The following are the PM<sub>10</sub> values monitored for the period January to April, 2021 at Police Barracks, Gnanapuram Area, Port Area Dispensary, ST' Aloysius School and at ST' John's Parish School. All the stations are located within a radius of 200 meters to 750 meters from port operations towards downwind ward direction.

SNo.	Station Name	Standard (24 Hours /Annual)	Jan- 2021	Feb-2021	Mar-2021	April- 2021
1	Police Barracks	100/60	131	115	122	87
2	Gnanapuram Area	100/ 60	132	121	122	115
3	Port Area Dispensary	100/ 60	133	118	160	94
4	St' Aloysius School	100/ 60	124	110	139	76
5	St' John's Parish school	100/ 60	152	128	163	77

Note: all values are expressed in  $\mu\text{g}/\text{m}^3$

As per the above air quality data, the daily/ monthly average PM<sub>10</sub> values are exceeding the daily standard of 100  $\mu\text{g}/\text{Nm}^3$  during the month of January-2021 to April-2021 and the annual average values are also exceeding the annual standard of 60  $\mu\text{g}/\text{Nm}^3$ .

As per the directions of A.P. Pollution Control Board, M/s. Visakhapatnam Port trust has installed 3 CAAQM stations located at R & D Area, GCB area and at GVMC stadium. The following are the monthly averages for the last three months.

Month	Location					
	GVMC Stadium		GCB area		R&D YARD	
Parameter	PM <sub>2.5</sub>	PM <sub>10</sub>	PM <sub>2.5</sub>	PM <sub>10</sub>	PM <sub>2.5</sub>	PM <sub>10</sub>
Standard (24 Hours)	60	100	60	100	60	100
Feb-2021	36.57	85.68	33.69	86.70	29.50	81.66
Mar-2021	31.98	80.30	36.78	80.93	31.18	84.16
Apr-2021	33.14	76.14	34.98	79.38	30.22	78.98

Note: all values are expressed in  $\mu\text{g}/\text{m}^3$

### **Observations and Remarks:**

1. There are MDSS systems at i) WOB area, ii) S-4 area, iii) L-17 area and iv) R2 - R5 area. M/s.VPT is storing the dusty cargo i.e., coal cargo near to city interface at R-2, R-4 & R-5, A,B at TMO Office. There is no MDSS at A, B yards at TM Office. The facility is carrying out wetting through mobile water tankers at A, B at TM Office.
2. M/s.VPT has provided 11 sprinklers at TINA Godown area, 8 sprinklers at NorthWest Corner at WOB, 18 sprinklers at NH yard area and 14 no. of sprinklers provided at old FCI Godown. M/s.VPT informed that the installation of MDSS expected to be completed by the end of July-2021..
3. M/s.VPT suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo from 30.10.2020. Now, M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo with an estimated cost of Rs.28.61 crores and M/s.VPT issued e-procurement notice inviting tender(e-NIB) on 30.04.2021. The period of completion of the work stated in tender is 12 months. In this regard, it is to submit that as per the earlier committed action plan M/s.VPT suppose to complete the construction of covered storage shed before, 31.08.2021, whereas, M/s. VPT issued e-tender notification recently on 30.04.2021. Therefore the facility not complied with the Board direction within stipulated time.

4. During inspection, the PM10 & PM2.5 values observed at CAAQM Stations installed by Port at GVMC, GCB, R&D Yard are submitted below:

Date of Inspection	Location					
	GVMC Stadium		GCB area		R&D YARD	
	PM <sub>2.5</sub>	PM <sub>10</sub>	PM <sub>2.5</sub>	PM <sub>10</sub>	PM <sub>2.5</sub>	PM <sub>10</sub>
11.05.2021	19.36	53.57	42.02	86.37	24.51	63.16
Standard	60	100	60	100	60	100

Note: all values are expressed in  $\mu\text{g}/\text{m}^3$

5. The average values of the CAAQM stations installed by M/s.VPT shows the values of PM<sub>10</sub> and PM<sub>2.5</sub> are with in the stipulated NAAQM standards during the period from Feb-2021 to April-2021.
6. As per the APPCB Air Quality Monitoring data, the daily/ monthly average PM<sub>10</sub> values are exceeding the daily standard of 100  $\mu\text{g}/\text{Nm}^3$  during the month of January-2021 to April-2021 and the annual average values are also exceeding the annual standard of 60  $\mu\text{g}/\text{Nm}^3$ .
7. The facility not complying with the Board directions. The APPCB, Regional Office Visakhaptnam submitted a latest latest staus report on the non compliances to the Task Force, Board office for taking further neceary action.

**Action taken by the Board:-**

The APPCB has issued directions vide order dt: 02.03.2020 and imposed Environmnetal Compensation of Rs. 1.95 crores and the industry has paid Environmental Compensation accordingly.

  
**ENVIRONMENTAL ENGINEER**



VISAKHAPATNAM PORT TRUST  
ENGINEERING DEPARTMENT

e-procurement - NOTICE INVITING TENDERS (e-NIT)

1.	ORGANISATION	:	VISAKHAPATNAM PORT TRUST
2.	DEPARTMENT	:	ENGINEERING DEPARTMENT
3.	NIT NUMBER	:	IENG /CP/ EE(East)/T /19, dt.30.04.2021
4.	NAME OF WORK	:	Construction of covered Storage shed in Port Area of size 400m X 40m X 17m including necessary drains and approach road arrangements at R-11 area.
5.	ESTIMATE CONTRACTOR VALUE	:	Rs. 28.61 Crores (Excluding GST)
6.	PERIOD OF COMPLETION	:	12 (Twelve) months
7.	FORM OF CONTRACT AND CLASS OF CONTRACT	:	Reputed contractor /Firms having Experience in similar nature of works successfully completed construction of Storage sheds, Godowns, Warehouses etc.,
8.	BIDDING TYPE	:	Open
9.	BID CALL NO.	:	1 <sup>st</sup> call
10.	TYPE OF TENDER	:	E P C Mode (Lump Sum-Turnkey Contract)
11.	TRANSACTION FEE PAYABLE TO SBI, VISAKHAPATNAM PORT BRANCH, A/c No:3038718690, IFSC code SBIN0001740.	:	Rs. 1500+270 (GST@18%) = Rs 1770/- (Accepted only online payable through RTGS/NEFT/bank Transfer etc.)
12.	SOLVENCY	:	Rs 50.00 lakhs .
13.	AVERAGE ANNUAL TURNOVER DURING LAST THREE FINANCIAL YEARS, ENDING 31ST MARCH OF THE PREVIOUS FINANCIAL YEAR,	:	Not less than Rs 28.00 crores
14.	EMD/BID SECURITY	:	Exempted, as per Ministry of Finance Circular no. F 9/4/2020-PPD, dt.12.11.2020
15.	BID DOCUMENT DOWNLOADING START DATE & TIME	:	30.04.2021 from 14.00 hrs
16.	PRE-BID MEETING	:	10.05.2021 at 15.00 hrs. to be held in the VPT CE's Chambers.
17.	BID DOCUMENT DOWN LOADING: END DATE & TIME	:	31.05.2021 upto 13.00 hrs
18.	LAST DATE AND TIME FOR RECEIPT OF BIDS	:	31.05.2021 upto 14.00 hrs
19.	BID VALIDITY	:	180 days
20.	TECHNICAL BID OPENING DATE & TIME	:	01.06.2021 after 14.00 hrs
21.	OFFICER INVITING BIDS	:	Chief Engineer, VPT
22.	BID OPENING AUTHORITY	:	Superintendent Engineer (CP), VPT
23.	ADDRESS	:	O/o Chief Engineer, 3floor, A.O.B., CE's Department, Port Area, VPT, VSP (dis) AP, India Visakhapatnam-530035, A.P., India
24.	CONTACT DETAILS	:	0891-2873353, 0891-2873312 0891-2873333, 0891-2874489

The tenderer who wishes to upload the tender documents, they can do so from the VPT website <http://etenders.gov.in>.

Any queries with regard to provisions in tender or related to site or project as a whole shall be raised and clarifications obtained and satisfied during pre-bid meeting and bidders shall on their own shall ascertain and duly conducting necessary surveys / investigations as required and no claim or issue will be entertained at a later date.

- i) The tenderer who wishes to upload the tender documents from the VPT Website (<http://etenders.gov.in>).
- ii) The average annual turnover during the last 3 years, ending 31<sup>st</sup> March of the previous financial year, should be at least **Rs. 28.00 Crores**, duly certified by the Chartered Accountant.
- iii) Financial standing of the bidder through Audited Annual report (balance sheet and profit & loss account) of last 3 years should be in profits.
- iii) Proof of experience in similar nature of works i.e., experience of having successfully completed construction of **Storage sheds, Godowns, Warehouses etc.**, are the main works executed during last 7 years ending last day of month previous to the one in which applications are invited should be:
  - a) 3 (three) completed works for construction of **Storage sheds, Godowns, Warehouses** and the like works are the main works executed each costing not less than the amount equal to **Rs. 11.45 Crore** (or)
  - b) 2 (two) completed works for construction of **Storage sheds, Godowns, Warehouses** and the like works are the main works executed each costing not less than **Rs. 14.31 Crore** (or)
  - c) 1 (one) completed works for construction of **Storage sheds, Godowns, Warehouses** and the like works are the main works executed each costing not less than **Rs. 22.89 Crore**. (And)
- iv) Proof of Registration as a registered contractor with Govt./PSU or with VPT or other organization is not to be treated as an eligibility criteria.

If any amendment or addendum will be issued before opening of the tenders and the same may be looked in the VPT Web site (<http://etenders.gov.in>) and any further clarifications can also obtained from CE's office VPT.

In case of any inconsistency between conditions in the document/amendments / corrigendum / clarifications, the decision of the Engineer-in-charge shall be final and binding.

The manually signed tender documents along with all enclosures/ accompaniments that will be uploaded online on VPT e-procurement web-site (<http://etenders.gov.in>) will only be considered for bid evaluation.

  
CHIEF ENGINEER

Copy to: SE-II/CP along with complete bid document in Soft copy form to display in the Central Public Procurement Portal website: <https://etenders.gov.in> on 30.04.2021 and kept upto 31.05.2021 at 13.00 hrs

Copy to: C.V.O./FA&CAO / Nodal Officer, IT - for information.

Copy to: I & PRU for information and arrange to publish in Newspapers.

Copy to: Joint Director (R&P) for uploading the NIT attached copy to IT J web site.

Copy to: Dy. Director (EDP) for information

Copy to: Notice Board / A.S. to arrange display the tender notice on the notice board.

Copy to: EE(East)/AE(Roads) for information.

Copy to: SE-IV (Drawing office) for information action.

Copy to: M/s Builders Association of India, Plot No.43 and 44, 4th Floor, Siripuram, Visakhapatnam.

Copy to: The Garrison Engineer, MES, Visakhapatnam

Copy to: The Chief Engineer, DGNP, Visakhapatnam

Copy to: The Chief Engineer, NAVY, Visakhapatnam

Copy to: The Supdt. Engineer, CPWD, Visakhapatnam

Copy to: The Supdt. Engineer, R & B, Visakhapatnam

Copy to: The Supdt. Engineer, Public Health Visakhapatnam

Copy to: The Chief Engineer, GVMC, Visakhapatnam

Copy to: The Chief Engineer, VUDA, Visakhapatnam

Copy to: The Divl. Rly. Manager (Engg.), Waltair, Visakhapatnam

Copy to: The Chief Engineer, M/s R.L.N.L., Steel Plant, Visakhapatnam

Copy to: The Chief Engineer, M/s N.T.P.C., Visakhapatnam

Copy to: The Chief Engineer, M/s N.H.A.I., Murrupalem, Visakhapatnam

Copy to: The Chief Engineer, all major ports in India through Fax

VISAKHAPATNAM PORT TRUST  
MARINE DEPARTMENT  
FIRE SERVICE

No. IMAR/FSS/168/247/2021  
Dt. 05/05/2021

CE/VPT

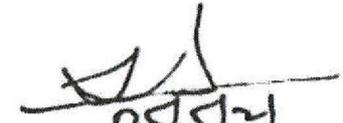
Sub: APPCB, TF, HO – M/s. Visakhapatnam Port Trust – Non-compliance of Board directions and Consent order conditions – Directions – submission of compliances - Reg.

- Ref: 1. Lr. No. IENG/Env. Cell/APPCB/11A/Pl.I/595, Dt. 30-03-2021 of CE/VPT.  
2. Lr. No. APPCB/VSP/VSP/65/HO/CFO/2021, Dt. 17-03-2021 of APPCB, VSP.  
3. This office Lr. No. IMAR/FSS/168/220/2021, Dt. 23-03-2021.  
4. This office Lr. No. IMAR/FSS/168/293/2021, Dt. 17-04-2021.

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Please refer to the above cited correspondence. In this connection an off-site emergency Mock drill was conducted at EQ-6 berth during Ammonium Nitrate handling on 28-04-2021. A copy of the report is enclosed. Which is self-explanatory.

Therefore it is requested to take necessary action at your end.



DY. CONSERVATOR



Note No. #1

VISAKHAPATNAM PORT TRUST  
OFF SITE MOCK DRILL REPORT

**I. GENERAL DETAILS**

a) Location: - EQ-6      b) Date: - 28-04-2021      c) Time: - 15-15hrs

**II. SCENARIO: Oil tanker collided with Ammonium Nitrate bags carrying trailer and caught fire at EQ-6 berth**

- 15:15 hrs      1<sup>st</sup> respondent shouted Fire Fire Fire and informed to the Fire crew at the EQ-6 berth.
- 15:16 hrs      Fire crew given siren.  
Fire crew rushed nearer to the spot.
- 15:17 hrs      Fire crew started spraying Foam on the Fire.  
Fire crew informed to the Fire Control at Central Fire Station.
- 15:18 hrs      Ammonium Nitrate discharging from the ship stopped by the handling agents.
- 15:19 hrs      Fire control informed to Fire Float, Port Control, Shipping Assistant, T&FC section, CISF Control and Traffic Control.
- 15:20 hrs      Fire crew from the spot requested for 2<sup>nd</sup> Fire Tender turn out.  
Fire control informed to A.P. state Fire brigade.
- 15:21 hrs      Ambulance arrived at the spot.
- 15:22 hrs      Fire crew rescued two casualties and shifted to Hospital by Ambulance.
- 15:24 hrs      2<sup>nd</sup> Fire Tender arrived at the spot and started cooling the surrounding area.
- 15:26 hrs      Fire Float arrived at the spot and started cooling from the ship side.
- 15:30 hrs      A.P. state Fire brigade arrived at the spot and started cooling the surrounding area.
- 15:35 hrs      Fire was extinguished completely.
- 15:36 hrs      Head count taken at the berth 16 members found correct
- 15:40 hrs      Fire fighting operations stopped.
- 15:40 hrs      Fire Officer inspected entire area and ascertain the situation and found normal.
- 15:46 hrs      All clear siren given



- 15:47 hrs All the workers & participants were assembled and briefed about precautions to be followed while handling Ammonium Nitrate.
- 16:00 hrs Mock drill completed.

**I. Organizations participated:**

A.P. State Fire brigade, Agents of M/s. Sravan shipping, M/s. K.R. & Sons and VPT

Informed to the District Crisis Management Group member Factories Inspector and also AD, Dock Safety inspectorate but did not attend due to Covid-19 pandemic.

**II. Observations:**

1. Ammonium Nitrate bags stuffed containers filed up at the jetty which are to be cleared in the Fast track mode. (Action: TM)
2. Ammonium Nitrate cargo spillage observed at the jetty. (Action: TM)
3. Fire Float stbd. Propeller engine starting but power not coming to wheel house for operation of the craft. (Action CME)

FIRE OFFICER

HARBOUR MASTER

DEPUTY CONSERVATOR

DEPUTY CHAIRMAN

CHAIRMAN

